

SPECIAL BENCH
COURT - I

O-203

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1303(KB)2019
IA(IBC)(DIS.)/10(KB)2024,
IA(I.B.C)/442(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH APRIL 2024

| | |
|------------------|---------------------------------------------------------------------------------------------------|
| IN THE MATTER OF | GAGAN FERROTECH LTD. VS RDG INTERIOR DECORATION EXTERIOR ARCHITECTURE PVT. LTD |
| UNDER SECTION | IBC UNDER SEC 9 |

Appearances (via video conferencing/physically)

Mr. Santosh Kr. Ray, Adv.] For the Liquidator
Ms. Rituparna Sanyal, Adv.]
Ms. Zeba Khan, Adv.]
Ms. Muskan Saha, Adv.]
Mr. Pramod Kr. Singh, Liquidator

ORDER

1. Ld. Counsel for the Liquidator present.
2. **IA(I.B.C)/442(KB)2024-**
 - i. Registry is directed to issue notice to the Respondent by Speed post and email and place tracking information on record.
 - ii. Respondent is directed to file reply affidavit within a period of two weeks.
3. Post the matter on **12/06/2024**.

**D. Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**

PJ